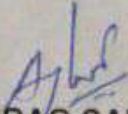


CC No. 379/2019
RC No. RC-01(A)/2013/ACU-VIII /CBI/New Delhi
CBI Vs. N.K. Rai
02.09.2020

Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI along with HIO Mohan Kumar and
Pairvi Officer Sh. K.S. Thakur.

Matter has been taken up through video conferencing hosted by Ms.
Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No.
R235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Present matter is at the stage of cognizance. Further arguments on the
point of cognizance heard. At request, renotify the matter for further arguments
on the point of cognizance on **03.09.2020**.

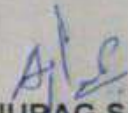

(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
02.09.2020

CC No. 199/2019
CBI Vs. Virender Singh
02.09.2020

Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI along with Pairvi Officer
Sh. R.S. Thakur.
Sh. Ashish Upadhyay, Ld. Counsel for A-1 Virender Singh.
None for A-2 Naveen Kumar and A-3 Rakshpal.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of final arguments. Part final arguments on behalf of A-1 heard. Ld. Counsel for A-2 and A-3 has already requested to address the arguments in the open court. At request, list the matter for further arguments/further proceedings on **08.09.2020**.


(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
02.09.2020